

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1734/2025 BLAPL/668/2025	MICHU SRIRAM @ GANGA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MOTU /2 /2024 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000065/2024
2	D-BLAPL/1753/2025 BLAPL/669/2025	TUNU SAGADIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /236 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000069/2022
3	D-BLAPL/1757/2025 BLAPL/670/2025	ROHITA BEHERA @ LANDA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	ATHAMALLIK /131 /2023 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000011/2023
4	D-BLAPL/1763/2025 BLAPL/671/2025	TIKEDHAR GAINTA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JAIPATNA /186 /2022 SPECIAL JUDGE, DHARMAGARH(Kalahandi) Spl/0000010/2022
5	D-BLAPL/1431/2025 BLAPL/672/2025	PRATISH MANDAL @ PRITISH MANDAL VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	JEYPORE TOWN /296 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000074/2024
6	D-BLAPL/875/2025 BLAPL/673/2025	RINKU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000158/2024
7	D-BLAPL/1229/2025 BLAPL/674/2025	SUDALI MAJHI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /44 /2024 ADDL. SESSION JUDGE,BALLIGUDA(Kalahandi) ST/0000063/2024
8	D-BLAPL/1180/2025 BLAPL/675/2025	TAPAN BISOYI @ BISHOI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	TIKABALI /107 /2024 ADDL. SESSION JUDGE,BALLIGUDA(Kalahandi) ST/0000095/2024
9	D-BLAPL/1593/2025 BLAPL/676/2025	SANJIT KHATUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /31 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000035/2024
10	D-BLAPL/1728/2025 BLAPL/677/2025	JASHOBANTA CHHATRIA @ SHIBA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /341 /2024 JMFC MURIBAHAL(Balangir) GR/0000328/2024
11	D-BLAPL/1854/2025 BLAPL/678/2025	PRASANTI NAHAK VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR TOWN /383 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002768/2024

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12	D-BLAPL/1850/2025 BLAPL/679/2025	MUKESH KUMAR SAINI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0003342/2024
13	D-BLAPL/1184/2025 BLAPL/680/2025	K RAJA RAO VS STATE OF ODISHA	DEBASHIS MITRA VS	CANTONMENT ROAD /89 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000093/2019
14	D-BLAPL/1861/2025 BLAPL/681/2025	TUKU MAHARANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /836 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000853/2024
15	D-BLAPL/1853/2025 BLAPL/682/2025	AJAY NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /516 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000155/2024
16	D-BLAPL/403/2025 BLAPL/683/2025	MANAS RANJAN PATI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NISCHINTAKOILI /35 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000034/2024
17	D-BLAPL/1017/2025 BLAPL/684/2025	NARESH SAHU VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	BELPARA /52 /2022 A.D.J,PATNAGARH(Balangir) SC/0000047/2022
18	D-BLAPL/517/2025 BLAPL/685/2025	NABA KISHORE SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /395 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000127/2024
19	D-BLAPL/1629/2025 BLAPL/686/2025	ABHISHEK JENA @ ABHISEK JENA @ RAHUL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NAYAPALLI P.S. /741 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000655/2024
20	D-BLAPL/1669/2025 BLAPL/687/2025	ADMA MADHI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MALKANGIRI /180 /2020 DISTRICT AND SESSIONS JUDGE,MAL CT/0000101/2022
21	D-BLAPL/1070/2025 BLAPL/688/2025	BHUBANESWAR MEHER @ SHYAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /342 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000022/2024
22	D-BLAPL/1795/2025 BLAPL/689/2025	DHANANJAYA @ SUNIL SUNA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /246 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000862/2024
23	D-BLAPL/1913/2025	SHYAM BARIK @ SYAMA SUNDAR BARIK	PRAKASH KUMAR MISHRA	KANAS /39 /2021

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	BLAPL/690/2025	VS STATE OF ODISHA	VS	JMFC, KANAS(Puri) GR/0000589/2021
24	D-BLAPL/1801/2025 BLAPL/691/2025	RAMESH KUMAR MISHRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000158/2024
25	D-BLAPL/1877/2025 BLAPL/692/2025	ANIL KUMAR SHA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAJGANGPUR /475 /2024 C.J.M.,SUNDERGARH(Sundargarh) ST/0000200/2024
26	D-BLAPL/1755/2025 BLAPL/693/2025	SARMIT URMA @ MILU VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	ATHAMALLIK /131 /2023 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000011/2023
27	D-BLAPL/1880/2025 BLAPL/694/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /722 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0001298/2024
28	D-BLAPL/1782/2025 BLAPL/695/2025	PUPUN NAYAK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000010/2024
29	D-BLAPL/1803/2025 BLAPL/696/2025	SUBASH NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /323 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000276/2023
30	D-BLAPL/1792/2025 BLAPL/697/2025	MAMUDHANA BAGHA VS STATE OF ODISHA	PRATIMA NAYAK VS	MANAMUNDA /238 /2024 J.M.F.C.,KANTAMAL(Baudh ) CT/0000401/2024
31	D-BLAPL/1869/2025 BLAPL/698/2025	ARJUN DUNGRI @ DONGRI @ GANDA @ ARJUN @ DANGARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /18 /2023 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000076/2023
32	D-BLAPL/1693/2025 BLAPL/699/2025	SASHI GADTIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /261 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000505/2024
33	D-BLAPL/1872/2025 BLAPL/700/2025	FAZAL ALLI @ FAYAZ HUSSAIN VS STATE OF ODISHA	GOREKHANATH DAS VS	NAYAPALLI P.S. /115 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000277/2024
34	D-BLAPL/1098/2025 BLAPL/701/2025	BIKASH MUNDA VS	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur)

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35	D-BLAPL/1925/2025 BLAPL/702/2025	STATE OF ODISHA R.LOKANATH PATRA VS	PRANAB RANJAN CHHATOI VS	TR/0000043/2024 MANCHESWAR P.S. /663 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0002112/2024
36	D-BLAPL/1800/2025 BLAPL/703/2025	STATE OF ODISHA SANTOSH NAYAK VS	DEEPTIRANJAN JENA VS	BAIDYANATHPUR /567 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002613/2024
37	D-BLAPL/1828/2025 BLAPL/704/2025	STATE OF ODISHA MONU MADKAMI VS	PRASANTA KUMAR NANDA VS	ORKEL /303 /2024 DISTRICT AND SESSIONS JUDGE,MALAKASOTA CT/0000120/2024
38	D-BLAPL/1260/2025 BLAPL/705/2025	STATE OF ODISHA SUNIL KUMAR SAHU VS	SATYA NARAYAN MISHRA 4 VS	KHARIAR /51 /2021 DIST.& SESSIONS JUDGE,NAWAPARA(CUTTACK) ST/0000120/2024
39	D-BLAPL/1864/2025 BLAPL/706/2025	STATE OF ODISHA HARSHIT SAIN VS	BHARAT BHUSAN ROUSTRAY VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PANPOSH(Sundargarh) GR/0003342/2024
40	D-BLAPL/1906/2025 BLAPL/707/2025	STATE OF ODISHA SK. JAMAL @ JAMALUDDIN VS	SMRUTI RANJAN ROUT VS	MAHILA P.S. BUXIBAZAR /209 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK) Spl/0000233/2024
41	D-BLAPL/1908/2025 BLAPL/708/2025	STATE OF ODISHA BUNTY NAYAK VS	RANJAN KUMAR NAYAK VS	TIGIRIA /281 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000274/2024
42	D-BLAPL/1865/2025 BLAPL/709/2025	STATE OF ODISHA GAJENDRA KATA @ GAJINDRA KATA @ GAJINDRA KATAR VS	JYOTIRMAYA SAHOO VS	CHANDAHANDI /18 /2023 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000076/2023
43	D-BLAPL/1909/2025 BLAPL/710/2025	STATE OF ODISHA SANTOSH SAHU VS	JYOTIRMAYA SAHOO VS	ADVA /79 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000048/2020
44	D-BLAPL/1171/2025 BLAPL/711/2025	STATE OF ODISHA KAMAL LOCHAN BEHERA VS	GIRIJA SANKAR NAYAK VS	BANARAPAL /325 /2024 A.D.J.,ANGUL(Anugul ) CT/0000283/2024
45	D-BLAPL/2039/2025 BLAPL/712/2025	STATE OF ODISHA BHARAT KUMAR DASH @ KARTIKA VS STATE OF ODISHA	SUMANTA MAUK VS	SATYABADI /298 /2024 J.M.F.C. (II), PURI(Puri) GR/0000700/2024

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46	D-BLAPL/1821/2025 BLAPL/713/2025	BAPI@BHARAT KUMAR SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANDAGIRI P.S. /635 /2019 3RD ADJ BHUBANESWAR(Khordha ) CT/0000035/2022
47	D-BLAPL/1559/2025 BLAPL/714/2025	SANKAR DAKUA VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /61 /2001 A.D.J.,BHANJANAGAR(Ganjam) ST/0000164/2018
48	D-BLAPL/1885/2025 BLAPL/715/2025	MANTU NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000571/2024
49	D-BLAPL/1892/2025 BLAPL/716/2025	GUDU @ SURENDRA MALLA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /281 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000274/2024
50	D-BLAPL/1822/2025 BLAPL/717/2025	G. KALYAN RAO@G.KALYANA RAO VS STATE OF ODISHA	DEVASHIS PANDA VS	BHARATPUR PS /111 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000307/2024
51	D-BLAPL/1921/2025 BLAPL/718/2025	KAILASH SAGARIA VS STATE OF ODISHA	BISWAJIT SAHOO VS	KOMNA PS /258 /2024 J.M.F.C,KOMNA(Nuapada ) CT/0000258/2024
52	D-BLAPL/1806/2025 BLAPL/719/2025	TARUN BARIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /467 /2023 A.D.J.,BARGARH(Bargarh ) CT/0000149/2023
53	D-BLAPL/38884/2024 BLAPL/720/2025	SASHANKA PRADHAN VS STATE OF ODISHA	GEETANJALI MAJHI VS	PUINTALA /307 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001747/2024
54	D-BLAPL/1832/2025 BLAPL/721/2025	ABHI HARIJAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE TOWN /267 /2023 C.J.M.,JEYPORE(Koraput) CT/0000021/2024
55	D-BLAPL/1839/2025 BLAPL/722/2025	SANDEEP PANDA VS STATE OF ODISHA	PRONOY MOHANTY VS	LAXMISAGAR P.S. /2 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000006/2025
56	D-BLAPL/1939/2025 BLAPL/723/2025	SAMBARI SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /280 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000784/2024
57	D-BLAPL/1875/2025	RAJIB @ RAJEEV LOCHAN DAS	BIBHUTI BHUSAN MISHRA	EOW,BHUBANESWAR /11 /2023

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	BLAPL/724/2025	VS STATE OF ODISHA	VS	PRESIDING OFFICER,DESIGNATED CO CT/0000100/2023
58	D-BLAPL/1941/2025 BLAPL/725/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	BALIANTA P.S. /271 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000305/2024
59	D-CMAPL/2070/2025 CMAPL/19/2025	LOKANATH PARIDA VS BAURIBANDHU NAIK	BHASKAR CHANDRA PANDA VS	// () //
60	D-CMAPL/53672/2024 CMAPL/20/2025	SK. SALIMULLAH VS DR.MANAS RANJAN BHOI, TAHASILDAR SADAR, CUTTACK	ADV. VS	// () //
61	D-CMAPL/53175/2024 CMAPL/21/2025	NARENDRA BADU VS MAHESWAR BARIK	ADV. VS	// () //
62	D-CMAPL/1303/2025 CMAPL/22/2025	TULASI MOHARANA VS PRAFULLA JENA	ADV. VS	// () //
63	D-CMAPL/1789/2025 CMAPL/23/2025	STATE OF ODISHA VS PRADEEP KUMAR SATAPATHY	SANJIB KUMAR SWAIN,A.G.A VS	// () //
64	D-CMAPL/2053/2025 CMAPL/24/2025	KRUPASINDHU PADHI VS ANU GARG , IAS	ADV. VS	// () //
65	D-CMP/2050/2025 CMP/84/2025	RABINDRANATH SAMAL VS ANANTA KUMAR SAMAL	MANAS RANJAN DASH VS	// CIVIL JUDGE (JD),CHANDIKHOLE(Jajap CS/0000006/2024
66	D-CMP/52825/2024 CMP/85/2025	SRADHANJALI SAMAL VS SURESH SAHOO	PADMANAVA BHUTIA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000731/2019
67	D-CMP/100/2025 CMP/86/2025	SUSHANTA KUMAR JENA VS SITA SAHOO	AMIT PRASAD BOSE VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0002102/2015
68	D-CMP/53867/2024 CMP/87/2025	ORISSA RASHTRABHASA PARISAD, PURI VS	BIBEKANANDA BHUYAN VS	// 2ND A.D.J.,PURI(Puri)

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69	D-CMP/53203/2024 CMP/88/2025	ORISSA RASHTRABHASA PARISAD, PURI RAJKISHORE DASH VS BHAGIRATHI NAYAK	PRAJNA SARITA MOHANTY VS	CVREV/0000003/2022 // CIVIL JUDGE (JD),BALASORE(Baleswar)
70	D-CMP/813/2025 CMP/89/2025	KANAK MANJARI PRADHAN VS SUBASH CHANDRA PRADHAN	MAHESWAR MOHANTY VS	EC/0000002/2007 // CIVIL JUDGE(SR. DIVISION),G.UDAYA
71	D-CMP/55139/2024 CMP/90/2025	ROHITA PRADHAN VS PRIYAMBADA BEHERA @ TEMPO	PRASANTA KUMAR SATAPATHY VS	EP/0000001/2023 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
72	D-CMP/53307/2024 CMP/91/2025	KRISHNA DASH VS RABINDRANATH MISHRA	HIMANSHU SEKHAR MISHRA VS	TS/0000206/2000 // CIVIL JUDGE (SD),BOLANGIR(Balangir)
73	D-CONTC/1956/2025 CONTC/311/2025	MANASI MAHARANA VS SHALINI PANDIT, IAS	ADV. VS	// () //
74	D-CONTC/1979/2025 CONTC/312/2025	KIRTI KOUSIK PRIYADARSHI VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// () //
75	D-CONTC/2064/2025 CONTC/313/2025	GITANJALI MOHANTY VS ARAVIND AGRAWAL,IAS	ADV. VS	// () //
76	D-CONTC/2068/2025 CONTC/314/2025	RAGHUNATH BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// () //
77	D-CONTC/54464/2024 CONTC/315/2025	D.MOHAN RAO VS SALINI PANDIT, I.A.S.	ADV VS	// () //
78	D-CONTC/905/2025 CONTC/316/2025	SANTOSH KUMAR PATRA VS CHAITANYA PRASAD MURMU, ADDL. TAHASILDAR BHOGRAI	ADV. VS	// () //
79	D-CONTC/911/2025 CONTC/317/2025	BRAJA KISHORE ROUSTRAY VS SALINI PANDIT,IAS	ADV. VS	// () //

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80	D-CONTC/914/2025 CONTC/318/2025	KRISHNA KUMARI PARMANIK VS SALINI PANDIT,IAS	ADV. VS	// 0 //
81	D-CONTC/919/2025 CONTC/319/2025	BINODINI MISHRA VS SALINI PANDIT,IAS	ADV. VS	// 0 //
82	D-CONTC/1980/2025 CONTC/320/2025	PRAMILA SAHU VS SIBANANDA DHADA,B.E.O, SUKRULI, MAYURBHANJ	ADV. VS	// 0 //
83	D-CONTC/1985/2025 CONTC/321/2025	RAMESH CHANDRA MISHRA VS ANU GARG,IAS	ADV. VS	// 0 //
84	D-CONTC/54440/2024 CONTC/322/2025	ARANTXA JENA VS NIHARIKA PANI, D.E.O,JAJPUR	KABIR KUMAR JENA VS	// 0 //
85	D-CONTC/1564/2025 CONTC/323/2025	PANKAJ KUMAR RAJGURU VS D.PRASANTH KUMAR REDDY,M.D, ODISHA SMALL INDUSTRIES CO.LTD.	ADV. VS	// 0 //
86	D-CONTC/1941/2025 CONTC/324/2025	BANAMALI BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
87	D-CONTC/1942/2025 CONTC/325/2025	MAMATA NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
88	D-CONTC/1945/2025 CONTC/326/2025	SUJOGYA MISHRA VS LOPAMUDRA MOHANTY,OAS	ADV. VS	// 0 //
89	D-CONTC/1991/2025 CONTC/327/2025	AJAYA KUMAR SAHU VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
90	D-CONTC/2069/2025 CONTC/328/2025	SABITARANI BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
91	D-CONTC/2071/2025	BASANTI NAYAK	ADV.	//

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	CONTC/329/2025	VS SHALINI PANDIT, IAS	VS	() //
92	D-CONTC/2072/2025 CONTC/330/2025	RATIKANTA BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// () //
93	D-CONTC/2074/2025 CONTC/331/2025	AKSHAYA KUMAR DAS VS SHALINI PANDIT, IAS	ADV. VS	// () //
94	D-CONTC/642/2025 CONTC/332/2025	LALITA NAG VS MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// () //
95	D-CONTC/2075/2025 CONTC/333/2025	CHITRASEN PRADHAN VS BRUNDABAN SATPATHY, DIRECTOR,HIGHER EDUCATION,ODISHA	ADV. VS	// () //
96	D-CONTC/2141/2025 CONTC/334/2025	SATYA NARAYAN KAR VS PURNIMA PANDIAN,IFS,	ADV. VS	// () //
97	D-CONTC/2160/2025 CONTC/335/2025	HEMALATA PANDA VS SUJAYA KUMAR PATI,OAS	ADV. VS	// () //
98	D-CRLA/1794/2025 CRLA/99/2025	RIPU GURU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /172 /2020 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO ST/0000062/2022
99	D-CRLMA/1367/2025 CRLMA/9/2025	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CHATRAPUR /131 /2017 A.D.J.,CHATRAPUR(Ganjam) ST/0000026/2018
100	D-CRLMC/1293/2025 CRLMC/268/2025	SRIKANTA CHARAN ROUT VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	GONDIA /33 /2011 A.D.J.,DHENKANAL(Dhenkanal) CT/0000058/2013
101	D-CRLMC/1616/2025 CRLMC/269/2025	ANIL KUMAR DIDWANIA VS STATE OF ODISHA	ABHISHEK DASH VS	BHADRAK RURAL /226 /2023 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000822/2023
102	D-CRLMC/1539/2025 CRLMC/270/2025	RABINDRA@RABINDRA NATH SENAPATI VS	SAMARENDRA MOHANTY VS	JAGATSINGPUR /98 /2015 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)

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103	D-CRLMC/1740/2025 CRLMC/271/2025	STATE OF ODISHA SIBA SASMAL@SIBA SANKAR SASMAL VS	SANTOSH KUMAR MAHANTY VS	ICC/0000039/2017 DHARAKOT PS /14 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000064/2023
104	D-CRLMC/1754/2025 CRLMC/272/2025	STATE OF ODISHA KRUTIBAS HARIJAN VS	RAJIB LOCHAN PATTNAIK VS	MUDULIPODA /63 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000150/2023
105	D-CRLMC/1770/2025 CRLMC/273/2025	STATE OF ODISHA KHIROD DEEP@KSHIROD DEEP VS	JAGABANDHU SAHU VS	PADAMPUR /88 /2017 S.D.J.M.,PADAMPUR(Bargarh ) CRMC/0000032/2017
106	D-CRLMC/1780/2025 CRLMC/274/2025	SUSHREE SANGEETA DEEP KALIA@UTTAM KUMAR GIRI VS	AMULYA RATNA PANDA VS	JALESWAR /169 /2017 AD-HOC A.D.J.(FTSC),BALASORE(Balesore) Spl/0000321/2017
107	D-CRLMC/1062/2025 CRLMC/275/2025	STATE OF ODISHA JITENDRA BEHERA VS	PRAMOD KUMAR ROUT VS	/ /0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000242/2023
108	D-CRLMC/39350/2024 CRLMC/276/2025	MIKINA BEHERA P.ANIL KUMAR PATRA VS	DIPTI RANJAN MOHAPATRA VS	BADABAZAR /278 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) ICC/0000082/2024
109	D-CRLMC/1339/2025 CRLMC/277/2025	ABHIMANYU SAHU BHASKAR KAR VS	KRUSHNA CHANDRA RATH VS	/ /0 ( ) //
110	D-CRLMC/1819/2025 CRLMC/278/2025	STATE OF ODISHA KALIA MUNI@RAMAKRUSHNA MUNI VS	PARTHA SARATHI DAS VS	KODALA /188 /2010 A.D.J.,KODALA(Ganjam) ST/0000108/2022
111	D-CRLMC/1594/2025 CRLMC/279/2025	STATE OF ODISHA SORAJAKANTA GOUDA VS	BHABANI SANKAR DAS VS	/ /0 SUB DIVISIONAL MAGISTRATE, BHANJANAGAR
112	D-CRLMC/1842/2025 CRLMC/280/2025	SUB DIVISIONAL MAGISTRATE, BHANJANAGAR BISWAJIT LENKA VS	JYOTIRMAYA SAHOO VS	MISCA/0000001/2024 MALKANGIRI /254 /2021 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000565/2021
113	D-CRLMC/1845/2025 CRLMC/281/2025	STATE OF ODISHA SATYA RANJAN DAS@DASH VS	AMIT KUMAR PATRA VS	PURI TOWN /58 /2019 S.D.J.M.,PURI(Puri) GR/0000455/2019

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114	D-CRLMC/1802/2025 CRLMC/282/2025	JITU@JITESH MOHANTY VS STATE OF ODISHA	ANITA SAHOO VS	Bamapada (Industrial Area) /159 /2016 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0002016/2016
115	D-CRLMC/38385/2024 CRLMC/283/2025	SAGAR SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /449 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000962/2021
116	D-CRLMC/1805/2025 CRLMC/284/2025	MOHAMMAD BARKAT REZA@BARKAT REZA VS STATE OF ODISHA	ANITA SAHOO VS	//0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH 2(C)CC/0000006/2023
117	D-CRLMC/39391/2024 CRLMC/285/2025	MADHAB CHANDRA PRADHAN@MADHAB PRADHAN VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	DASPALLA /152 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000090/2022
118	D-CRLMC/1810/2025 CRLMC/286/2025	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /177 /2021 J.M.F.C.,TIGIRIA(Cuttack) CT/0000173/2021
119	D-CRLMC/1858/2025 CRLMC/287/2025	PRADIP KUMAR NAIK VS UPENDRA BEHERA	AMIT PRASAD BOSE VS	//0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So ICC/0000017/2024
120	D-CRLMC/1962/2025 CRLMC/288/2025	DEBASISH MISHRA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	NIMAPADA /152 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000556/2024
121	D-CRLMC/1882/2025 CRLMC/289/2025	SEFALI MANSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /216 /2014 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000040/2015
122	D-CRLMP/1387/2025 CRLMP/110/2025	SUMITRA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BANIGOCHA /220 /2024 ( //
123	D-CRLMP/1534/2025 CRLMP/111/2025	YUDHISTHIRA SETHI VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	BENTKAR (42 MOUZA) UPD CUTTACK ( //
124	D-CRLMP/1297/2025 CRLMP/112/2025	RONALI BEHERA VS STATE OF ODISHA	DR. PATANJALI TRIPATHY VS	BANKI /85 /2023 ( //
125	D-CRLMP/1509/2025	KABITA KHATUA	AVIJIT PATNAİK	//0

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	CRLMP/113/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/1634/2025 CRLMP/114/2025	NRUPATI MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// () //
127	D-CRLMP/1526/2025 CRLMP/115/2025	SHASHADHAR PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	//0 S.D.J.M.,BHADRAK(Bhadrak ) ICC/000050/2024
128	D-CRLMP/1666/2025 CRLMP/116/2025	NIDHANSHU NAYAK @ TUNA VS SHRIYASMITA PATRA	NIRMAL CHANDRA MOHANTY VS	//0 () //
129	D-CRLMP/1001/2025 CRLMP/117/2025	SHASHIKANTA MAJHI VS STATE OF ODISHA	DEBASNAN DAS VS	//0 () //
130	D-CRLMP/37372/2024 CRLMP/118/2025	KALPANA SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //
131	D-CRLMP/1901/2025 CRLMP/119/2025	SUBHASHREE SUBHASHMITA SUBUDHI VS STATE OF ODISHA	ABHILASH MISHRA VS	BEGUNIA P.S. /201 /2023 () //
132	D-FAO/1464/2025 FAO/25/2025	SHYAMAPADA DUTTA VS UNION OF INDIA	ACHYUTANANDA PATTANAİK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000165/2019
133	D-FAO/1861/2025 FAO/26/2025	SARMILA GOYALA BHUNIYA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000123/2023
134	D-FAO/2005/2025 FAO/27/2025	RAJENDRA KUMAR SAHU VS JAMBHU JENA	SANJEEV UDGATA VS	// A.D.J.,KODALA(Ganjam) CMA/000001/2024
135	D-FAO/1850/2025 FAO/28/2025	LADLI PAREEN @ LADLI PARVEEN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000043/2020
136	D-FAO/1856/2025 FAO/29/2025	NAMITA PRADHAN VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA

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137	D-FAO/1863/2025 FAO/30/2025	UNION OF INDIA MOHAMMAD JAN VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/000048/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBA
138	D-FAO/1935/2025 FAO/31/2025	DIVISIONAL MANAGER, M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD.,KHURDA VS ASHALATA BARIK	UDADUTTA VS	Oa/000004/2024 // COMNR.FOR EMPLOYEES COMP./ASST
139	D-FAO/2006/2025 FAO/32/2025	MENAKA HANSA VS UNION OF INDIA	AKASH KUMAR PATTAJOSHI VS	EC/0000235/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBA
140	D-MACA/1840/2025 MACA/79/2025	MANAGER,T.P HUB, M/S.ORIENTAL INSURANCE CO. LTD, BBSR VS SUBHALAXMI BHOI	PRASANTA KUMAR MAHALI VS	Oa/0000133/2023 // 1ST MACT,CUTTACK(Cuttack)
141	D-MATA/2094/2025 MATA/29/2025	CHINMAYA HOTA VS MEENAKHI PANDA @ HOTA	AMLAN SHAKTI PAUL VS	Mac/0000582/2020 // JUDGE, FAMILY COURT, SAMBALPUR
142	D-MATA/54917/2024 MATA/30/2025	ADYASHA DASH VS SACHIN BARLA	ANUP KUMAR BOSE VS	CMA/000004/2023 // JUDGE FAMILY COURT,BHUBANESWA
143	D-MATA/55107/2024 MATA/31/2025	RANJAN KUMAR PAIKARAY VS MALABIKA MOHANTY	CHANDRAKANTA NAYAK VS	CP/0000476/2023 // JUDGE FAMILY COURT,BHUBANESWA
144	D-MATA/1557/2025 MATA/32/2025	PUJA LOHAR VS RAJ KUMAR GOUR	SUSANTA SEKHAR PARIDA VS	CP/0000172/2021 // JUDGE FAMILY COURT, KEONJHAR(Ke
145	D-MATA/1627/2025 MATA/33/2025	DILIP KUMAR DASH VS SUPRAVA DASH	TAPASWINI SINHA VS	CP/0000046/2023 // JUDGE,FAMILY COURT,JAGATSINGPUR
146	D-MATA/2021/2025 MATA/34/2025	VASANTHARAO BALA BHASKAR PATNAIK @ B.B.PATNAIK @ BALA BHASKAR PATNAIK VS VASANTHARAO DURGA MADHURI @ SIVAM DURGA MADHURI	INDRAKARAMAN DAS NAYAK VS	CP/0000091/2017 // JUDGE FAMILY COURT,ROURKELA(Su
147	D-RPFAM/52494/2024 RPFAM/16/2025	MADHUMATI JENA VS SIBASIS JENA	BIRAJA SANKAR MISHRA VS	CP/0000277/2022 // JUDGE FAMILY COURT,BHUBANESWA

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148	D-RPFAM/53842/2024 RPFAM/17/2025	JAGAMOHAN MOHAPATRA VS SUSHRI SNEHANJALI RANA	AMLAN SHAKTI PAUL VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000081/2023
149	D-RPFAM/54963/2024 RPFAM/18/2025	NIHAR RANJAN SWAIN VS RACHITA PARIDA	SAPAN KUMAR LENKA VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000134/2023
150	D-RSA/50726/2024 RSA/38/2025	NABA KISHORE RATH VS DAMODAR RATH	HRUDANANDA MOHAPATRA VS	// 2ND A.D.J,KHURDA(Khordha ) RFA/0000029/2014
151	D-RSA/52230/2024 RSA/39/2025	KAMALINI PANDA VS UTTAM SAHOO	BHUBANESWAR DASH VS	// A.D.J.,JJPUR(Jajapur ) RFA/0000097/2008
152	D-RSA/53414/2024 RSA/40/2025	M/S. JYOTI RICE AND FLOUR MILL,HADUBHANGI VS LADI MOHAN RAO	S.S.RAO VS	// A.D.J.,PARALAKHEMUNDI(Gajapati ) RFA/0000058/2022
153	D-RSA/1972/2025 RSA/41/2025	DINESH KUMAR PATEL VS DIBYA KISAN	DAYANANDA MOHAPATRA VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000009/2023
154	D-RVWPET/2027/2025 RVWPET/23/2025	LAKSHMAN MISHRA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// () //
155	D-WA/1773/2025 WA/172/2025	STATE OF ODISHA VS LAXMAN KUMAR NAYAK	JATESWAR NAYAK,A.G.A VS	// () //
156	D-WA/1774/2025 WA/173/2025	STATE OF ODISHA VS KISHORI CHARAN MOHARANA	AUROVINDA MOHANTY,A.S.C VS	// () //
157	D-WA/1777/2025 WA/174/2025	STATE OF ODISHA VS SARAT CHANDRA SAHOO	JATESWAR NAYAK, A.G.A. VS	// () //
158	D-WA/1775/2025 WA/175/2025	STATE OF ODISHA VS SANTOSH KUMAR RANA	SANJIB KUMAR SWAIN, A.G.A. VS	// () //
159	D-WA/1779/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/176/2025	VS GYANENDRA PRASAD BHANJA	VS	0 //
160	D-WA/1785/2025 WA/177/2025	STATE OF ODISHA VS SHYAMA DUNGURIA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
161	D-WA/1776/2025 WA/178/2025	STATE OF ODISHA VS PITAMBAR LENKA	JAYANTA KUMAR BAL,A.G.A VS	// 0 //
162	D-WA/1800/2025 WA/179/2025	RASHMI REKHA PRADHAN VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
163	D-WA/1781/2025 WA/180/2025	STATE OF ODISHA VS AKSHAYA KUMAR BARIK	AISHWARYA DASH,A.S.C VS	// 0 //
164	D-WA/1905/2025 WA/181/2025	KHEMRAJ DEWANGAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
165	D-WA/2037/2025 WA/182/2025	STATE OF ODISHA VS BIJAYA KUMAR DAS @ CHOUDHURY	AISHWARYA DASH,A.G.A VS	// 0 //
166	D-WA/1784/2025 WA/183/2025	STATE OF ODISHA VS DR. SWARNALATA PARIDA	SANJIB KUMAR SWAIN, A.G.A. VS	// 0 //
167	D-WA/2041/2025 WA/184/2025	STATE OF ODISHA VS D. MOHAN RAO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
168	D-WA/1798/2025 WA/185/2025	DHRUBA CHARAN KAR VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
169	D-WA/2039/2025 WA/186/2025	STATE OF ODISHA VS DIBAKAR PATI	AISHWARYA DASH,A.S.C VS	// 0 //
170	D-WA/2033/2025 WA/187/2025	SHIV NARAYAN PATTNAIK VS	BANSHIDHAR BAUG VS	// 0

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171	D-WA/1799/2025 WA/188/2025	STATE OF ODISHA RANKANIDHI NAYAK VS	SUVASHISH PATTANAİK VS	// // 0
172	D-WA/2004/2025 WA/189/2025	STATE OF ODISHA KAMADEV ROUT VS	SUDHANSU SEKHAR JENA VS	// // 0
173	D-WA/2031/2025 WA/190/2025	DY INSPECTOR GENERAL OF POLICE , GROUP CENTRE , CRPF BBSR STATE OF ODISHA VS	CHANDRAKANTA PRADHAN,A.G.A VS	// // 0
174	D-WA/2184/2025 WA/191/2025	KHIROD CHANDRA MOHANTY PARADIP PORT TRUST VS	JYOTI RANJAN DEO VS	// // 0
175	D-WP(C)/1976/2025 WP(C)/1954/2025	KESHAB CHANDRA SETHY RASHMIPRAVA JENA VS	SARAT CHANDRA DASH VS	// // 0
176	D-WP(C)/1691/2025 WP(C)/1955/2025	STATE OF ODISHA DIBYARANJAN DAS VS	TUSAR KUMAR MISHRA VS	// // 0
177	D-WP(C)/1681/2025 WP(C)/1956/2025	STATE OF ODISHA KSHIROD KUMAR SAHU VS	TUSAR KUMAR MISHRA VS	// // 0
178	D-WP(C)/1466/2025 WP(C)/1957/2025	STATE OF ODISHA MADHUSUDAN SA VS	RAJLAXMI BISWAL VS	// // 0
179	D-WP(C)/2017/2025 WP(C)/1958/2025	STATE OF ODISHA M/S. MEHER AGENCIES, CUTTACK VS	ADWITIYA SATPATHY VS	// // 0
180	D-WP(C)/54191/2024 WP(C)/1959/2025	STATE OF ODISHA GOURAHARI PRADHAN VS	MANOJ OJHA VS	// // 0
181	D-WP(C)/375/2025 WP(C)/1960/2025	STATE OF ORISSA ANANTA CHARAN BHANJA VS	GOPAL KRUSHNA NANDA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/2026/2025 WP(C)/1961/2025	GANESH CHANDRA RATH VS COLLECTOR, BALASORE	PRASANTA KUMAR JENA VS	// 0 //
183	D-WP(C)/1962/2025 WP(C)/1962/2025	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
184	D-WP(C)/2107/2025 WP(C)/1963/2025	SAIBANI GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	D-WP(C)/2196/2025 WP(C)/1964/2025	AJAYA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
186	D-WP(C)/2197/2025 WP(C)/1965/2025	AJAYA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
187	D-WP(C)/1973/2025 WP(C)/1966/2025	KALPANA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
188	D-WP(C)/403/2025 WP(C)/1967/2025	PRATAP KUMAR JHARA VS UNION OF INDIA.	ABHIRAM SWAIN VS	// 0 //
189	D-WP(C)/2229/2025 WP(C)/1968/2025	KALPANA PANDA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	GOPINATH MISHRA VS	// 0 //
190	D-WP(C)/1933/2025 WP(C)/1969/2025	PNB METLIFE INDIA INSURANCE COMPANY LTD., KARNATAKA VS PRAMILA GOND	BISHAL BAIVAB VS	// 0 //
191	D-WP(C)/2126/2025 WP(C)/1970/2025	NAKULA KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
192	D-WP(C)/2151/2025 WP(C)/1971/2025	BHRAMARBAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
193	D-WP(C)/2189/2025	MINATI NAHAK	SURJYA NARAYAN SAHU	//

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	WP(C)/1972/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/1989/2025 WP(C)/1973/2025	ANUPAMA MALLICK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
195	D-WP(C)/1970/2025 WP(C)/1974/2025	M/S ANKITA GRAPHICS PVT LTD., CUTTACK VS COLLECTOR, CUTTACK CUM CHAIRMAN DISTRICT PURCHASE COMMITTEE SAMAGRA SIKSHYA, CUTTACK	PRASANTA KUMAR JENA VS	// 0 //
196	D-WP(C)/2188/2025 WP(C)/1975/2025	MOHINEE PASAYAT VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
197	D-WP(C)/2161/2025 WP(C)/1976/2025	SAROJ KUMAR PARAMGURU MAHAPATRA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
198	D-WP(C)/2036/2025 WP(C)/1977/2025	ABHIRAM PRADHAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
199	D-WP(C)/2179/2025 WP(C)/1978/2025	BAISHNAB CHARAN SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
200	D-WP(C)/2422/2025 WP(C)/1979/2025	RAJAN KUMAR SAHU VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
201	D-WP(C)/2153/2025 WP(C)/1980/2025	M/S.DOLPHIN RESTAURANT, BERHAMPUR, GANJAM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
202	D-WP(C)/2172/2025 WP(C)/1981/2025	NRUSINGHA KAR VS SHRI JAGANNATH TEMPLE MANAGING COMMITTEE, PURI	ASHOK KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/2176/2025 WP(C)/1982/2025	M/S. AULIA READY MIX INDIA PRIVATE LIMITED, KHORDA VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //
204	D-WP(C)/1990/2025 WP(C)/1983/2025	SABITRI DAS VS	SUBRATA MISHRA VS	// 0

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205	D-WP(C)/52250/2024 WP(C)/1984/2025	DIRECTOR, CAPITAL HOSPITAL, BHUBANESWAR ADITYA PATRA VS IDBI BANK LIMITED, BBSR	SATYA SMRUTI MOHANTY VS	// // 0 //
206	D-WP(C)/1996/2025 WP(C)/1985/2025	NALINI BARIK VS ST AND SC DEVELOPMENT, MINORITIES AND BACKWARD CLASSES WELFARE DEPT., BBSR	ACHYUTANANDA PATTANAİK VS	// 0 //
207	D-WP(C)/2106/2025 WP(C)/1986/2025	D.GANGADHAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
208	D-WP(C)/54154/2024 WP(C)/1987/2025	M/S TATA STEEL LTD., BBSR VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
209	D-WP(C)/2212/2025 WP(C)/1988/2025	GHANASHYAM NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
210	D-WP(C)/54144/2024 WP(C)/1989/2025	M/S TATA STEEL LTD., MUMBAI VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
211	D-WP(C)/2215/2025 WP(C)/1990/2025	TUNA CHOUDHURY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
212	D-WP(C)/1678/2025 WP(C)/1991/2025	M/S.RUCHI RESTAURANT, HALADIAPADAR, IMFL ON SHOP, GANJAM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
213	D-WP(C)/2073/2025 WP(C)/1992/2025	M/S. MAHESWARI HANDLING AGENCY, BARBİL, KENDUJHAR VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
214	D-WP(C)/2195/2025 WP(C)/1993/2025	BARSHARANI SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
215	D-WP(C)/1018/2025 WP(C)/1994/2025	BALIPUT SERVICE COOPERATIVE SOCIETY LTD., PURI VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/2243/2025 WP(C)/1995/2025	CHANDRA MOHAN MAHANTA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
217	D-WP(C)/1048/2025 WP(C)/1996/2025	JAYANTI PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// 0 //
218	D-WP(C)/2118/2025 WP(C)/1997/2025	PRASANNA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
219	D-WP(C)/2084/2025 WP(C)/1998/2025	BRAJA MOHAN MAJHI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
220	D-WP(C)/2217/2025 WP(C)/1999/2025	SUGYAN KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
221	D-WP(C)/2103/2025 WP(C)/2000/2025	SAHADRBA BEHERA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
222	D-WP(C)/1756/2025 WP(C)/2001/2025	SASI MAHANKUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
223	D-WP(C)/2104/2025 WP(C)/2002/2025	D.GANGADHAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
224	D-WP(C)/2122/2025 WP(C)/2003/2025	MIRZA HABIB BAIG VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
225	D-WP(C)/2245/2025 WP(C)/2004/2025	PRASANNA KUMAR PANDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
226	D-WP(C)/2108/2025 WP(C)/2005/2025	SAIBANI GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
227	D-WP(C)/53047/2024	GANESH PRASAD PANDA	PADMANAV BHUTIA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2006/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/2129/2025 WP(C)/2007/2025	AVAYA KUMAR DAS VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
229	D-WP(C)/2148/2025 WP(C)/2008/2025	JANA SMALL FINANCE BANK LTD VS CHIEF JUDICIAL MAGISTRATE , KHORDHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
230	D-WP(C)/2246/2025 WP(C)/2009/2025	MD. ZAMILUR RAHAMAN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
231	D-WP(C)/2154/2025 WP(C)/2010/2025	PITABAS PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
232	D-WP(C)/52895/2024 WP(C)/2011/2025	PRATAP CHANDRA DIKSHIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
233	D-WP(C)/53641/2024 WP(C)/2012/2025	BRUNDABAN SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
234	D-WP(C)/1291/2025 WP(C)/2013/2025	DILLIP KUMAR SAHOO VS TPCODL TP CENTRAL, ODISHA DISTRIBUTION LTD., BBSR	PRAMOD KUMAR ROUT VS	// 0 //
235	D-WP(C)/2155/2025 WP(C)/2014/2025	MANDARDHAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
236	D-WP(C)/1281/2025 WP(C)/2015/2025	PRASANT KUMAR SWAIN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
237	D-WP(C)/2120/2025 WP(C)/2016/2025	D. GUPTESWAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
238	D-WP(C)/54843/2024 WP(C)/2017/2025	THE DIVISIONAL MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., VS	KIRAN PRASAD DUTTA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/2156/2025 WP(C)/2018/2025	SAI MADHAB PATRO MANAS RANJAN MOHAPATRA VS STAMP COLLECTOR CUM I.G.R, CUTTACK	DURGA MADHAB MISHRA VS	// // 0 //
240	D-WP(C)/2166/2025 WP(C)/2019/2025	SURENDRA MALLICK VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
241	D-WP(C)/2209/2025 WP(C)/2020/2025	BABAJI CHARANA SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
242	D-WP(C)/2157/2025 WP(C)/2021/2025	SANTOSH KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
243	D-WP(C)/2121/2025 WP(C)/2022/2025	SUDHANSU KUMAR DWIBEDI VS REVENUE DIVISIONAL COMMISSIONER(CENTRAL ZONE).	NIRANJAN LENKA VS	// 0 //
244	D-WP(C)/2211/2025 WP(C)/2023/2025	LALIT MOHAN PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
245	D-WP(C)/2249/2025 WP(C)/2024/2025	PABITRA BARIK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
246	D-WP(C)/2025/2025 WP(C)/2025/2025	M/S.AULIA READY MIX INDIA PRIVATE LTD., KHURDA VS CHIEF COMMISSIONER OF CT AND GST, ODISHA CUTTACK	ADHIRAJ MOHANTY VS	// 0 //
247	D-WP(C)/2158/2025 WP(C)/2026/2025	PIRU MOHAMMED VS ODISHA STATE CASHEW DEVELOPMENT CORPORATION LIMITED, BBSR, KHURDA	KADAR MOHAMMAD VS	// 0 //
248	D-WP(C)/1997/2025 WP(C)/2027/2025	BANITA SAHU VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
249	D-WP(C)/54943/2024 WP(C)/2028/2025	THE DIVISIONAL MANAGER, MAGMA HDI GENERAL INSURANCE COMPANY LTD., VS SWAPNA RANI PATRO	KALPANA SUDARITHA VS	// 0 //

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250	D-WP(C)/2123/2025 WP(C)/2029/2025	LOHITA DANDASENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
251	D-WP(C)/2213/2025 WP(C)/2030/2025	LALIT MOHAN PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
252	D-WP(C)/2214/2025 WP(C)/2031/2025	MANMATH KUMAR SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
253	D-WP(C)/2272/2025 WP(C)/2032/2025	SUDHANSU MOHAN BISWAL VS STATE OF ORISSA	NARAYAN PRASAD PARIJA VS	// 0 //
254	D-WP(C)/2162/2025 WP(C)/2033/2025	PRATIMA PADHI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
255	D-WP(C)/2271/2025 WP(C)/2034/2025	LABANYABATI MISHRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
256	D-WP(C)/182/2025 WP(C)/2035/2025	RINKI NAYAK VS UNION GOVT. OF INDIA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
257	D-WP(C)/2131/2025 WP(C)/2036/2025	SANATAN PRUSTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
258	D-WP(C)/54114/2024 WP(C)/2037/2025	ORIENT PAPER MILLS, PROP. ORIENT PAPER AND INDUSTRIES LTD., BBSR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
259	D-WP(C)/2133/2025 WP(C)/2038/2025	SRIDHAR NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
260	D-WP(C)/54526/2024 WP(C)/2039/2025	KALYAN SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
261	D-WP(C)/53312/2024	MAHENDRA KUMAR BEHERA	RAMESH CH. BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2040/2025	VS MAHANADI COAL FIELDS LTD., SAMBALPUR	VS	0 //
262	D-WP(C)/248/2025 WP(C)/2041/2025	BICHITRA NANDA MAHAPATRA VS STATE OF ODISHA	VS	// 0 //
263	D-WP(C)/2319/2025 WP(C)/2042/2025	SUKANTA KUMAR PRADHAN VS COMMISSIONER OF POLICE, BHUBANESWAR CUTTACK	BHASKAR CHANDRA PANDA VS	// 0 //
264	D-WP(C)/1349/2025 WP(C)/2043/2025	GETHAL BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
265	D-WP(C)/2150/2025 WP(C)/2044/2025	SUKANTI DEVI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
266	D-WP(C)/1282/2025 WP(C)/2045/2025	KARTIK MOHARANA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
267	D-WP(C)/1758/2025 WP(C)/2046/2025	RABI BEHERA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //
268	D-WP(C)/2238/2025 WP(C)/2047/2025	TARA PRASAD SAMANTARAY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
269	D-WP(C)/2364/2025 WP(C)/2048/2025	LACHHAMAN SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
270	D-WP(C)/52782/2024 WP(C)/2049/2025	ANILA KRUSHNA PATTNAIK VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
271	D-WP(C)/2237/2025 WP(C)/2050/2025	ARZOO HUSSAIN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
272	D-WP(C)/1425/2025 WP(C)/2051/2025	PUSPA BHOI VS	BHABANI SANKAR PRADHAN VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/1835/2025 WP(C)/2052/2025	STATE OF ODISHA SUDAM SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0
274	D-WP(C)/2318/2025 WP(C)/2053/2025	STATE OF ODISHA BHAWANI LIGHT HOUSE, CUTTACK VS	KHIROD CHANDRA MAJHI VS	// // 0
275	D-WP(C)/2089/2025 WP(C)/2054/2025	R.T.O., CUTTACK KEDAR NAYAK VS	BIRAJA PRASANNA DAS VS	// // 0
276	D-WP(C)/2432/2025 WP(C)/2055/2025	STATE OF ODISHA MIHIR JENA VS	MANOJ PANIGRAHI VS	// // 0
277	D-WP(C)/2429/2025 WP(C)/2056/2025	STATE OF ODISHA PRATAP CHANDRA NAYAK VS	MANOJ PANIGRAHI VS	// // 0
278	D-WP(C)/2235/2025 WP(C)/2057/2025	STATE OF ODISHA DUSHASANA BARIK VS	MAHESWAR MOHANTY VS	// // 0
279	D-WP(C)/2198/2025 WP(C)/2058/2025	STATE OF ODISHA DILLIP KUMAR MALLICK VS	SIBAPRASAD PATI VS	// // 0
280	D-WP(C)/54635/2024 WP(C)/2059/2025	STATE OF ODISHA PUNA GHADEI VS	SUKANTA KUMAE NAYAK VS	// // 0
281	D-WP(C)/2090/2025 WP(C)/2060/2025	STATE OF ODISHA NALINI SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
282	D-WP(C)/2459/2025 WP(C)/2061/2025	STATE OF ODISHA M/S. NARAYANI MOTORS PVT.LTD., BBSR VS	RAJIB RATH VS	// // 0
283	D-WP(C)/2263/2025 WP(C)/2062/2025	STATE OF ODISHA ROHIT KU DEHERI VS	SURENDRA KUMAR GARTIA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/2284/2025 WP(C)/2063/2025	M/S. PRINCE RESTAURANT, BERHAMPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
285	D-WP(C)/1969/2025 WP(C)/2064/2025	NABIN KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
286	D-WP(C)/1457/2025 WP(C)/2065/2025	M/S. NEM ENGINEERING PROJECTS PRIVATE LIMITED, BBSR VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
287	D-WP(C)/2269/2025 WP(C)/2066/2025	NARAYAN CHANDRA BHOI VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
288	D-WP(C)/2204/2025 WP(C)/2067/2025	TRIPATI BALAJI TRIPATHY VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
289	D-WP(C)/1469/2025 WP(C)/2068/2025	MOHAMMED AKHTER RAZA KHAN VS STATE OF ODISHA	VS	// 0 //
290	D-WP(C)/2268/2025 WP(C)/2069/2025	CHAGALANDA PARIDA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// 0 //
291	D-WP(C)/2426/2025 WP(C)/2070/2025	DIPTI RANJAN NAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
292	D-WP(C)/1738/2025 WP(C)/2071/2025	S. LAXMI NARAYAN REDDY VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
293	D-WP(C)/988/2025 WP(C)/2072/2025	JUGAL KISHORE SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
294	D-WP(C)/2276/2025 WP(C)/2073/2025	M/S. OSWAL GREENTECH LIMITED, NEW DELHI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
295	D-WP(C)/2194/2025	PARESH KUMAR JENA	ANUPAM RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2074/2025	VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	VS	0 //
296	D-WP(C)/2297/2025 WP(C)/2075/2025	KUNI NAYAK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
297	D-WP(C)/2474/2025 WP(C)/2076/2025	BISWAJEET GHOSE VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
298	D-WP(C)/2350/2025 WP(C)/2077/2025	KALYANI SAMANTASINGHAR VS STATE OF ODISHA	ANSHUMAN PANDA VS	// 0 //
299	D-WP(C)/1760/2025 WP(C)/2078/2025	CHANDRAMA BISOYI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
300	D-WP(C)/2267/2025 WP(C)/2079/2025	PRADEEP KUMAR BHATTAMISRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
301	D-WP(C)/1375/2025 WP(C)/2080/2025	BHARAT CHANDRA MALLICK VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
302	D-WP(C)/2299/2025 WP(C)/2081/2025	PURNABASI RANA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
303	D-WP(C)/1764/2025 WP(C)/2082/2025	RANJAN KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
304	D-WP(C)/1523/2025 WP(C)/2083/2025	BALARAM SETHY VS CHIEF MANGER, UNION BANK OF INDIA, H.R.M.DEPT., BBSR	RAJIB LOCHAN PATTNAIK VS	// 0 //
305	D-WP(C)/1767/2025 WP(C)/2084/2025	UDAYANATH PRADHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
306	D-WP(C)/2530/2025 WP(C)/2085/2025	SHARAT KUMAR MAJHI VS	PRADIPTA KISHORE BHUYAN VS	// 0

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307	D-WP(C)/2442/2025 WP(C)/2086/2025	STATE OF ODISHA MUNU NAYAK VS	SITANSU MOHAN SINGH VS	// // 0
308	D-WP(C)/2478/2025 WP(C)/2087/2025	STATE OF ODISHA AJIT KUMAR SABAT VS	SAROJA KANTA SAMAL VS	// // 0
309	D-WP(C)/2225/2025 WP(C)/2088/2025	STATE OF ODISHA RAJENDRA LENKA VS	NIRANJAN LENKA VS	// // 0
310	D-WP(C)/2055/2025 WP(C)/2089/2025	RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK. PRABHAKAR SAHOO VS	MANORANJAN PADHY VS	// // 0
311	D-WP(C)/1537/2025 WP(C)/2090/2025	STATE OF ODISHA KAMAL KISHOR SHARMA VS	BIBEKANANDA BHUYAN VS	// // 0
312	D-WP(C)/2294/2025 WP(C)/2091/2025	STATE OF ODISHA SANTOSINI MALLICK VS	BIKASH KARNA VS	// // 0
313	D-WP(C)/2216/2025 WP(C)/2092/2025	STATE OF ODISHA TAPAS KUMAR SAHU VS	BIKRAM CHANDRA GHADEI VS	// // 0
314	D-WP(C)/2414/2025 WP(C)/2093/2025	STATE OF ODISHA KASHINATH BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0
315	D-WP(C)/2369/2025 WP(C)/2094/2025	STATE OF ODISHA NARAYAN RATHA VS	AMIT KUMAR NATH VS	// // 0
316	D-WP(C)/2227/2025 WP(C)/2095/2025	STATE OF ODISHA M/S. RED LIP RESTAURANT, BERHAMPUR VS	KOUSIK ANANDA GURU VS	// // 0
317	D-WP(C)/2261/2025 WP(C)/2096/2025	STATE OF ODISHA PRAMOD PANDA VS	SANDHYARANI PANI VS	// // 0
		COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/2270/2025 WP(C)/2097/2025	AMBIKA PRASAD MISHRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
319	D-WP(C)/2275/2025 WP(C)/2098/2025	RANJAN KUMAR SAMAL VS REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
320	D-WP(C)/2193/2025 WP(C)/2099/2025	BISHWANATH PATRA VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION , BALASORE	MUKESH PANDA VS	// 0 //
321	D-WP(C)/2278/2025 WP(C)/2100/2025	M/S. MAHARAJA RESTAURANT, ASKA ROAD, GANJAM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
322	D-WP(C)/2405/2025 WP(C)/2101/2025	DR.SUSANTA KUMAR BASA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
323	D-WP(C)/2279/2025 WP(C)/2102/2025	PRATAP CHANDRA PAUL VS BARIPADA MUNICIPALITY, BARIPADA	KARUNAKAR NAYAK VS	// 0 //
324	D-WP(C)/2282/2025 WP(C)/2103/2025	AMIT ANSHUMAN PATRA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
325	D-WP(C)/2286/2025 WP(C)/2104/2025	PRATAP KUMAR MISHRA VS STATE OF ODISHA	NIBEDITA NAYAK VS	// 0 //
326	D-WP(C)/2287/2025 WP(C)/2105/2025	SK.MUMTAZ ALI VS DEBTS RECOVERY TRIBUNAL , CUTTACK	NALINI KANTA DASH VS	// 0 //
327	D-WP(C)/2403/2025 WP(C)/2106/2025	BHARATI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
328	D-WP(C)/1271/2025 WP(C)/2107/2025	LACHHAMAN PANIGRAHI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
329	D-WP(C)/2011/2025	MAHENDRA KUMAR RAY	SUKANTA KUMAR DALAI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2108/2025	VS STATE OF ODISHA	VS	() //
330	D-WPCRL/1310/2025 WPCRL/7/2025	SUDIPTA KUMAR SAHOO @ GULU VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
331	D-WPCRL/1329/2025 WPCRL/8/2025	BABULA BEHERA VS STATE OF ODISHA	RANJIT KESHARI RAY VS	GOP /393 /2023 () //
332	D-ABLAPL/863/2025 ABLAPL/750/2025	MUNA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAIKANI-DIHI /266 /2023 () //
333	D-ABLAPL/1092/2025 ABLAPL/751/2025	MANORANJAN JENA VS STATE OF ODISHA	TRILOCHAN BARIK VS	NAUGAON /302 /2023 () //
334	D-ABLAPL/39081/2024 ABLAPL/752/2025	RAGHUNANDAN NAYAK VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	GOLANTHARA (BERHAMPUR) /210 /2024 () //
335	D-ABLAPL/1409/2025 ABLAPL/753/2025	GOUTAM BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /338 /2024 () //
336	D-ABLAPL/1716/2025 ABLAPL/754/2025	MANAS@PRADEEP KUMAR ROUT VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /15 /2025 () //
337	D-ABLAPL/1729/2025 ABLAPL/755/2025	PRATAP KUMAR PANDA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BADAMBADI /243 /2024 () //
338	D-ABLAPL/1436/2025 ABLAPL/756/2025	BALIA @ RAJESH SENAPATI VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	TIGIRIA /286 /2024 () //
339	D-ABLAPL/1680/2025 ABLAPL/757/2025	BANKA @ LAMBUDHAR PATRA @ LAMBODHAR PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /214 /2024 () //
340	D-ABLAPL/1735/2025 ABLAPL/758/2025	RAGHU HIAL VS	PVS NANAJI ACHARY VS	BOIPARIGUDA /193 /2024 ()

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341	D-ABLAPL/1493/2025 ABLAPL/759/2025	STATE OF ODISHA BIPINI BIHARI BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /117 /2024 ()
342	D-ABLAPL/1683/2025 ABLAPL/760/2025	PURABI NAIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// HEMGIR /1 /2023 ()
343	D-ABLAPL/1736/2025 ABLAPL/761/2025	STATE OF ODISHA SABITA PATTANAIK VS STATE OF ODISHA	PVS NANAJI ACHARY VS	// JEYPORE MAHILA /127 /2024 ()
344	D-ABLAPL/1745/2025 ABLAPL/762/2025	STATE OF ODISHA BALIDI @ BALLIDI CHANDRA SEKHAR VS STATE OF ODISHA	ARIJEET MISHRA VS	// UMERKOTE /9 /2025 ()
345	D-ABLAPL/1715/2025 ABLAPL/763/2025	STATE OF ODISHA KAMAKSHYA PRASAD NAYAK VS STATE OF ODISHA	GHANASHYAM DASH VS	// BADACHANA /283 /2024 ()
346	D-ABLAPL/1746/2025 ABLAPL/764/2025	MADHABANANDA JENA @ MADHA VS STATE OF ODISHA	ARIJEET MISHRA VS	// KOREI /53 /2021 ()
347	D-ABLAPL/1766/2025 ABLAPL/765/2025	L. RAMESH VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// NAYAPALLI P.S. /2 /2025 ()
348	D-ABLAPL/1778/2025 ABLAPL/766/2025	LAXMAN SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /188 /2023 ()
349	D-ABLAPL/1505/2025 ABLAPL/767/2025	BIKRAM MALLA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// TIGIRIA /167 /2024 ()
350	D-ABLAPL/1324/2025 ABLAPL/768/2025	DEBABRATA DAS VS STATE OF ODISHA	DEBASIS MISHRA VS	// BAMBARI /251 /2024 ()
351	D-ABLAPL/1798/2025 ABLAPL/769/2025	STATE OF ODISHA ANTARYAMI PRUSTY VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// BALIANTA P.S. /637 /2024 ()

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352	D-ABLAPL/781/2025 ABLAPL/770/2025	BABULI MAHALI VS STATE OF ODISHA	DEBASNAN DAS VS	KANDARPUR /231 /2024 () //
353	D-ABLAPL/38131/2024 ABLAPL/771/2025	SUMAN SAHOO @ NIRANJAN SAHOO VS STATE OF ODISHA	BIJAY JENA VS	PATTAMUNDAI /369 /2023 () //
354	D-ABLAPL/1744/2025 ABLAPL/772/2025	FATIMA BIBI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
355	D-ABLAPL/1520/2025 ABLAPL/773/2025	BHANJA BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	BRAMHA BARADA /8 /2025 () //
356	D-ABLAPL/1552/2025 ABLAPL/774/2025	BIDHAN KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /6 /2025 () //
357	D-ABLAPL/713/2025 ABLAPL/775/2025	MANISH DEHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	KAMAKHYANAGAR /302 /2023 () //
358	D-ABLAPL/1574/2025 ABLAPL/776/2025	SABITA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /316 /2024 () //
359	D-ABLAPL/1496/2025 ABLAPL/777/2025	BIJAYA KUMAR BARIK VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /13 /2025 () //
360	D-ABLAPL/1646/2025 ABLAPL/778/2025	PRABHU @ BISHNU PRASAD MOHANTY VS STATE OF ODISHA	RABINDRANATH PANDA VS	BANKI /419 /2024 () //
361	D-ABLAPL/1818/2025 ABLAPL/779/2025	RANJAN KUMAR DAS @ BHIKA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	JENAPUR /14 /2025 () //
362	D-ABLAPL/1590/2025 ABLAPL/780/2025	SANTOSH SAHU @ SANTOSH KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	MAHILA P.S. BUXIBAZAR /134 /2022 () //
363	D-ABLAPL/1823/2025	SUDARSAN MALLIK	SAMBEET PATTANAYAK	GOP /6 /2025

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	ABLAPL/781/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/1811/2025 ABLAPL/782/2025	SESADEV KATHAR @ SESHA KATHAR VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /514 /2024 () //
365	D-ABLAPL/1172/2025 ABLAPL/783/2025	SUMATI SAHU @ SUMITRA SAHU VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	K.NUAGAON /317 /2024 () //
366	D-ABLAPL/1648/2025 ABLAPL/784/2025	SAHIL MOHAMMED VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /9 /2025 () //
367	D-ABLAPL/1779/2025 ABLAPL/785/2025	GUDU @ MRUTUNJAYA PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /178 /2024 () //
368	D-ABLAPL/1783/2025 ABLAPL/786/2025	SK. MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /393 /2024 () //
369	D-ABLAPL/1812/2025 ABLAPL/787/2025	SURENDRA KUMAR PATRA VS STATE OF ODISHA	ANAND PRAKASH DAS VS	GOBINDAPUR /256 /2024 () //
370	D-ABLAPL/1659/2025 ABLAPL/788/2025	JITENDRA KUMAR BEHERA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	TANGI /44 /2023 () //
371	D-ABLAPL/1791/2025 ABLAPL/789/2025	PAPU @ JITU @ JITENDRA MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /177 /2021 () //
372	D-ABLAPL/1813/2025 ABLAPL/790/2025	PREM CHAND @ PREMA CHANDA KATHAR VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /513 /2024 () //
373	D-ABLAPL/1824/2025 ABLAPL/791/2025	CHANDRA SEKHAR NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /227 /2023 () //
374	D-ABLAPL/1835/2025 ABLAPL/792/2025	CHANDAN KUMAR MAJHI VS	PRAMOD KUMAR JENA VS	BALASORE TOWN /121 /2024 ()

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375	D-ABLAPL/1667/2025 ABLAPL/793/2025	STATE OF ODISHA PRABODH CHANDRA RAY VS	BIJAY KUMAR MISHRA VS	// BARANGA /259 /2024 ()
376	D-ABLAPL/1838/2025 ABLAPL/794/2025	STATE OF ODISHA SURESH BEHERA VS	SATYA RANJAN MULIA VS	// / /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
377	D-ABLAPL/1848/2025 ABLAPL/795/2025	STATE OF ODISHA SANTOSH KUMAR GOUDA VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000028/2025 SURADA /479 /2024 ()
378	D-ABLAPL/1674/2025 ABLAPL/796/2025	STATE OF ODISHA BIJAY KUMAR PRADHAN VS	HEMANTA KUMAR MOHANTA VS	// / /0 ()
379	D-ABLAPL/1849/2025 ABLAPL/797/2025	STATE OF ODISHA GANESH NAHAK VS	JYOTIRMAYA SAHOO VS	// SURADA /479 /2024 ()
380	D-ABLAPL/1724/2025 ABLAPL/798/2025	STATE OF ODISHA JASBIR DANEIL PAUL VS	TUKUNA KUMAR MISHRA VS	// JEYPORE TOWN /6 /2025 ()
381	D-ABLAPL/1856/2025 ABLAPL/799/2025	STATE OF ODISHA MAINA @ NAJIMA BEGUM VS	PRAKASH KUMAR SAMAL VS	// TIGIRIA /245 /2022 ()
382	D-ABLAPL/1860/2025 ABLAPL/800/2025	STATE OF ODISHA PRABIN KUMAR GOUDA VS	JYOTIRMAYA SAHOO VS	// SURADA /479 /2024 ()
383	D-ABLAPL/1903/2025 ABLAPL/801/2025	STATE OF ODISHA SATYABHAMA MALLIK VS	SAROJ KUMAR BEHURA VS	// MAHANGA /426 /2024 ()
384	D-ABLAPL/1889/2025 ABLAPL/802/2025	STATE OF ODISHA PRABHAKAR MOHANTY @ PRAVAKAR MOHANTY VS	BHABANI SANKAR MISHRA VS	// DHARMASALA /26 /2025 ()
385	D-ABLAPL/1871/2025 ABLAPL/803/2025	STATE OF ODISHA SAMBHU SETHI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	// K.NUAGAON /351 /2024 () //

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386	D-ABLAPL/1911/2025 ABLAPL/804/2025	PRAKASH SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /10 /2025 () //
387	D-ABLAPL/1730/2025 ABLAPL/805/2025	SHIBA SANKAR OJHA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /245 /2024 () //
388	D-ABLAPL/1881/2025 ABLAPL/806/2025	SRIDHARA NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	BOUDH /14 /2025 () //
389	D-ABLAPL/1914/2025 ABLAPL/807/2025	MOHAMMAD BABUL @ MD.BABLU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BARGARH /20 /2025 () //
390	D-ABLAPL/1891/2025 ABLAPL/808/2025	RAJESH KUMAR PARIDA @ RAJESH PARIDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADACHANA /2 /2025 () //
391	D-ABLAPL/2009/2025 ABLAPL/809/2025	SUNIL MUNDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /22 /2025 () //
392	D-ABLAPL/1733/2025 ABLAPL/810/2025	LALMOHAN DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	CHANDABALI /320 /2022 () //
393	D-ABLAPL/1953/2025 ABLAPL/811/2025	BRUHASPATI CHHURIA @ BABLU VS STATE OF ODISHA	LAXMAN PRADHAN VS	TARBHA /211 /2024 () //
394	D-ABLAPL/1895/2025 ABLAPL/812/2025	DEBENDRA KUMAR MUND VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /5 /2025 () //
395	D-ABLAPL/1930/2025 ABLAPL/813/2025	SURESH MALIK @ BHANJA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /5 /2025 () //
396	D-ABLAPL/1900/2025 ABLAPL/814/2025	SK SUNIL @ MD. GULAM GHOUSH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	LALBAG /21 /2025 () //